

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 39 of 2012

Dated : 27th March, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Rajasthan Engineering College Society ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr...Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri

Ms. Priya

Counsel for the Respondent(s): Mr. R.K. Mehta, Mr. David
Mr. Antaryami Upadhyay for R.1
Mr. Pradeep Misra for R.2

ORDER

Reply has been filed on behalf of Respondent No.1-
Commission.

Mr. Pradeep Misra appearing for Respondent No.2 seeks
some time for filing the reply and requests for posting of the matter
for hearing. Accordingly, he is permitted to file the reply on or
before 15.04.2012 after serving copy on the other side

Post the matter on **18.04.2012.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson